NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 1/167/16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 167

SIGNATURE REPRESENTATION DESIGNATION NAME S.NO 1. Mr. Vilsender Granda, Sr. Adu. 2. Mr. S.K.Guiri, Adu. 3. Mr. Tarun Mehita, Adu. 4. Ms Chelly Khanna, Adu. Petitioner brundet

ORDER

Learned counsel for the petitioner is present. None for the respondents. List on 19.09.2016 for

arguments.

SdI-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)